

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 22/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 27th May, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticee(s) mentioned in column (2) of the said Table for the purpose of adjudication of show cause notice(s) mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Aditya Marine, D. No. 16-23-35/10A Road No. 1, Ayodhya Nagar, Kakinada, East Godavari, Andhra Pradesh-533003 and 6 others.	F. No. DRI/HZU/ 48C/ Enq-10 (Int-7)/2018 dated 17.04.2019.	Commissioner of Customs, Chennai-II (Import Commissionerate), Custom House, Chennai. Principal Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
2.	Sh. Sanjay Kamra, Partner, M/s Jai Mata Store, 44, Subhash Market, Kotla Mubarakpur, New Delhi-110003 and 3 others.	F. No. DRI/DZU/ 34/Enq-33/2018 dated 21.02.2019.	Joint/Additional Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad. Assistant/Deputy Commissioner of Customs (Preventive), New Custom House, New Delhi.	Joint/Additional Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.
3.	M/s Rashi Peripherals Pvt. Ltd., 5 th Floor, Aristo House, Junction of NS Phadke	DRI F. No. DRI/ DZU/34/Enq-12/ 2016 dated 26.04.2019.	Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence,

	Road & Telli Gali, Andheri (E), Mumbai-400069 and Sh. Balram Khetan, Purchase Manager, M/s Rashi Peripherals Pvt. Ltd., 5 th Floor, Aristo House, Junction of NS Phadke Road & Telli Gali, Andheri (E), Mumbai-400069		Commissioner of Customs (Import), Mumbai Zone-III, Air Cargo Complex, Sahar, Andheri (E), Mumbai.	Mumbai.
4.	M/s Nichiyu Forklifts India Private Limited, LAS, Tower No. 61, Velachery Road, Little Mount, Saidapet, Chennai-600015 and 3 others.	F. No. DRI/BZU/ S- IV/Enq-11/Int-05/2017 dated 23.03.2019 read with corrigendum dated 30.04.2019 (SCN No. 14/2019).	Joint/Additional Commissioner of Customs (Chennai-VII), Air Cargo, New Custom House, GST Road, Meenambakkam, Chennai. Joint/Additional Commissioner of Customs (Chennai-II), Custom House, Chennai. Joint/Additional Commissioner of Customs, Airport Air & Cargo Complex, Air India SATS Air Freight Terminal, Devanahalli, Bangalore.	Joint/Additional Commissioner of Customs, Airport Air & Cargo Complex, Air India SATS Air Freight Terminal, Devanahalli, Bangalore. (For Sl. No. 4 & 5 of the table)
5.	M/s Maini Materials Movements (P) Ltd., No. 38, Maini Sadan, 7 th Cross, Lavelle Road, Bengaluru-560001 and 2 others..	F. No. DRI/BZU/S-IV/ Enq-8/(Int-5)/2017 dated 12.04.2019 (SCN No. SCN/DRI/ BZU/25/2019)	Joint/Additional Commissioner of Customs, Air Cargo Complex & Airport, Devanahalli, Bangalore. Joint/Additional Commissioner of Customs, Inland Container Depot- Whitefield, Bangalore.	
6.	M/s Fine Organic Industries Pvt. Ltd., Fine House, Anandji Street, Off. M. G. Road, Ghatkopar East, Mumbai-400013 and 2 others.	F. No. DRI/AZU/ GRU- 14/ (Int-17/ 2016)/2019 dated 22.03.2019.	Joint/Additional Commissioner of Customs, O/o Commissioner of Customs (IV), Air Cargo Complex-Export, Mumbai Zone-III, Sahar, Mumbai. Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Mumbai Zone-II, Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
7.	M/s Aria Hotels And Consultancy Services Pvt. Ltd., 6 th Floor, Aria Tower, JW Marriot, New Delhi Aerocity, Asset Area-4,	F. No. DRI/AZU/ GRU- 59/SFIS-Aria/2017 dated 04.02.2019 read with addendum/ corrigendum dated 19.03.2019.	Commissioner of Customs, Air Cargo Complex (Export), New Custom House, Delhi. Commissioner of Customs (Export), Inland Container Depot-	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

	Hospitality District, Near IGI Airport, New Delhi-110037 and 2 others.		Tughlakabad, New Delhi. Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs, Inland Container Depot- Patparganj and other ICDs, Delhi. Assistant/Deputy Commissioner of Customs, O/o Commissioner of Customs (IV), Air Cargo Complex-Export, Sahar, Andheri (East), Mumbai. Assistant/Deputy Commissioner of Customs, Inland Container Depot-Dighi, Pune.	
8.	M/s Venus Denim, Office cum Factory, S. No. 181/1, 181/2, F. P. No. T.P.S. No. 61, Narol, Shahwadi, Ahmedabad-382405 and 2 others.	F. No. DRI/AZU/ GI- 02/Enq-05 (Int- 04/2019)/ 2019 dated 03.04.2019.	Principal Commissioner/ Commissioner of Customs, Custom House, Navrangpura, Ahmedabad. Joint/Additional Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Assistant/Deputy Commissioner of Customs, Custom House, Port User Building, Mundra.	Principal Commissioner/ Commissioner of Customs, Custom House, Navrangpura, Ahmedabad.
9.	M/s Arun International, A-72, Wazirpur Industrial Area, Wazirpur, Delhi and Sh. Deoki Nandan Bagla, 743, Chhota Bazar, Kashmere Gate, Delhi.	F. No. DRI/NRU/ CI/26/Int-0/Enq-17/2018 dated 26.02.2019	Principal Commissioner/ Commissioner of Customs, ICD-Loni, Noida Customs Commissionerate, Dadri. Principal Commissioner/ Commissioner of Customs (Export), ICD-Tughlakabad, New Delhi. Principal Commissioner/ Commissioner of Customs, ICD-Patparganj, New Delhi	Principal Commissioner/ Commissioner of Customs, ICD-Loni, Noida Customs Commissionerate, Dadri.
10.	M/s Acme Fitness Pvt. Ltd., New No. 14, Old No. 1, Ambalavanar Street, 100 Ft. Road, Arumbakkam, Chennai-600106 and	F. No. DRI/DZU/ 23/Enq-18/2018 dated 21.01.2019.	Commissioner of Customs (Chennai-II), Custom House, Chennai. Assistant/Deputy Commissioner of Customs, O/o Principal Commissioner of Customs, Air Cargo Complex (Import), New Custom House,	Principal Commissioner/ Commissioner of Customs (Chennai-II), Custom House, Chennai.

	Mr. Ramesh L. Raja, Director, M/s Acme Fitness Pvt. Ltd., R/o 4C, Rose Mere Apartments, No. 18, Harrington Road, Chet Pet, Chennai-600031.		New Delhi. Assistant/Deputy Commissioner of Customs, O/o Principal Commissioner of Customs (Chennai-VII), New Custom House, Meenambakkam, Chennai Assistant/Deputy Commissioner of Customs, Air Cargo Complex, Shamshabad, Hyderabad. Assistant/Deputy Commissioner of Customs, O/o Commissioner of Customs (Chennai-I), New Custom House, Meenambakkam, Chennai	
11.	M/s AGFA Healthcare India Private Limited, No. 402, 4 th Floor, Nitco Biz Park, Plot No. C19, Road No. 16, Wagle Estate, MIDC Thane West, Maharashtra-400604 and Sh. Yogesh More, Manager-Customer Operations, M/s AGFA Healthcare India Private Limited, No. 402, 4 th Floor, Nitco Biz Park, Plot No. C19, Road No. 16, Wagle Estate, MIDC Thane West, Maharashtra-400604	DRI F. No. DRI/ BZU/S-IV/Enq-73/Int- Nil/2018 dated 25.04.2019 read with corrigendum dated 01.05.2019.	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot- Patparganj, Delhi. Principal Commissioner/ Commissioner of Customs (Import), Delhi Air Cargo Complex, New Custom House, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

[F. No. DRI/HQ-CI/50D/CAA-17/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

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1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table
3. Principal/ Additional Director General, DRI-Ahmedabad, Bangalore, Delhi, Hyderabad and Lucknow with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.